

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.11021 of 2015

(Arising out of OIA-MUN-CUSTOM-000-APP-001-014-15-16 dated 06/04/2015 passed by Commissioner of CUSTOMS-MUNDRA)

Hindalco Industries Limited

.....Appellant

Village : Lakhigam,
Post Dahej, Bharuch, Gujarat

VERSUS

C.C.-Mundra

.....Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld. Custom House Mundra,
Mundra
Kutch, Gujarat-370421

APPEARANCE:

Shri Manish Jain, Advocate appeared for the Appellant

Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 22.02.2023

DATE OF DECISION:24.03.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10564 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**

Mehul